	Annexure – 4														
	Name of the corporate debtor: Paymark Payment Technologies & Services Private Limited; Date of commencement of CIRP: 13th December, 2024; List of creditors as on: 9th October, 2025														
	List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)														
Sl.	Name of	Identification	Details of c	laim received	Details of claim admitted						any mutual	claim not	Amount of claim	Remarks, if any	
No.	creditor	No.	1												
			Date of	Amount	Amount of	Nature of	_	Whethe		contingen		admitted	under		
			receipt	claimed	claim	claim	covered	r	voting	t claim	that may be set-off		verificatio		
					admitted		by	related party?	share in CoC		De set-on		n		
							guarantee	party:	COC						
1	Ms. Annu Jaiswal	AQYPJ3755H	31.12.2024	1,67,49,094	1,21,00,000	Unsecured	-	No	100	-	-	46,49,094		The Interim Resolution Professional (IRP) could not find any documents pertaining to interest amount, so by an email dated 04.01.202 the IRP requested the creditor to submit proof of documents pertaining to interest. As no clarification provided, so the amount under verification stands rejected.	
		Total		1,67,49,094	1,21,00,000		_		100	-	_	46,49,094	_		